## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4220
ANSWERED ON:06.09.2012
SALE OF FAKE AUTOMOTIVE COMPONENTS
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## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether there is widespread sale of fake automotive components in the Country;
- (b) if so, whether ASSOCHAM has conducted any study in this regard;
- (c) if so, the details thereof;
- (d) whether the Government has set up any regulatory mechanism to check the sale fake products;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) the corrective measures taken by the Government to check the sale of fake items; and
- (g) the revenue losses on account of sale of fake products during the year 2011-12?

## **Answer**

## MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a): Yes, Madam.
- (b): Yes, Madam.
- (c): ASSOCHAM has conducted a study on the sale of fake products across various sectors such as electronic items, consumer durables, pharma, herbal medicine & cosmetic including automotive components. The study report mainly highlights the electronic items, electric goods, pharma sector and consumer durables.
- (d) to (f): There are existing process of law and designated agencies including Police which take measures to check the sale of fake products. Various corrective measures are taken by the designated agencies to check the sale of fake products including raids, seizure of fake product, criminal action against defaulters etc.
- (g): As per the report of ASSOCHAM, the revenue losses on account of increasing sale of fake products in the various sectors, including automotive components, during the year 2011-12 is more than Rs. 5000 crore approximately.